the House.

SHRI P. K. THUNGON: It is very small, Madain.

THE DEPUTY CHAIRMAN: It is not iaid? Read it.

SHRIMATI SUSHMA SWARAJ: It is not laid, Madam...

उपसमापति : बोलिए ।

SHRI P. K. THUNGON: It is very small. It is of three sentences only.

## Measures to Control Floods in North Eastern Region

\*162. SHRI MD. SALIM: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether effective measures have been taken by Government to control flood in North Eastern Region; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) Effective measures taken have provided protection to an area of about 19 lakh hectares out of the total 43.41 lakh hectares of flood prone area in North-Eastern Region. These mainly consist of construction of embankments, drainage channels and antierosion works. In addition, 20 flood forecasting stations are working to provide timely warnings to the local people for mitigation of flood losses.

श्री मोहम्मद सर्जाम : मैडम, इसका बहुत महत्व समझा जाता है और इसको सरकार भी महत्व देती है । आसाम या पूरे नार्थ-ईस्ट क्षेत्र में बाद का प्रकोप हर साल है, स्टीन की तरह है और सरकार ये कह रही है कि हमने 20 फोरकस्टिंग स्टेशंस बना दिए हैं । जब बाद आएगी, तो लोग भागना शुरू कर दें । आजादी के 46 साल बाद हमारी वॉटर रिसोर्स मिनिस्टी नार्थ-ईस्ट, पूर्वोत्तर जो राज्य हैं, इनके बारे में, उसको फिक्ट नहीं है । मंत्री महोदय यहां ऐबसेंट हैं । जब उन्होंने बहमपुत्र बोर्ड बनाम है तो उसकी मीटिंग बरसों नहीं होती । जो बहमपुत्र के मास्टर प्लान बनाए हुए हैं, वह मंत्री महोदय के पास दिए हुए हैं लेकिन आज तक सरकार ने अपनी राय नहीं बताई कि वह क्या करेंगी ।

महोदया, अभी अप्रैल महीने में बहमपुन बोर्ड की मीटिंग थी चार साल बाद, वह ऐडजानं हो गई क्योंकि महत्वपूर्ण अफसरान वहां पर मौजूद नहीं थे । वैसे तो बोर्ड में कहने के लिए फाइनेंस मिनिस्टर, ट्रांसपोर्ट मिनिस्टर, एप्रीकल्चर मिनिस्टर, प्राईम-मिनिस्टर, नार्थ-ईस्ट के चीफ-मिनिस्टर्स सब हैं लेकिन बोर्ड में 1987 से कोई चेयरमैन नहीं है, कोई वाईस-चेयरमैन नहीं है, 1989 से, बोर्ड जनरल सेकेटरी नहीं है, 1991 से और संकेटरी नहीं है । 1987 से तो इस बहमपुत्र बोर्ड को एक साईनबोर्ड बनाकर रख दिया गया है जिसकी इतनी अहमियत यी क्योंकि ये इतना बैकवर्ड रीजन है । इससे कोई इंकार नहीं कर सकता कि नार्थ-ईस्ट में बहुत बैकवर्डनैस है । वहां पर जो फ्लड का मैरनीट्यूड है, हर साल जो बरबादी होती है चाड़े वह प्रापर्टी हो. चाड़े वह जान-माल हो लेकिन सरकार कोई ऐसे कदम नहीं उठाती जिससे कि वहां कोई एरमानेंट अरेजमेंट किया जा सके, एरमानेंट सौल्यूशन किया जा सके।

तो में यह पूछना चाहता हूं कि क्या समयबंद तरीके से वॉटर रिसोर्सेज मिनिस्टी बहमपुत्र बोर्ड को कारगर बनाएगी और उनके जो खाली पद है, उनको मरेगी ? बहमपुत्र बोर्ड जिस मंशा से बनाया गया था। जिस मकसद से बनाया गया था कि नार्थ-ईस्ट में परमानेंट सौल्युशन हो सके और खासकर बहमपुत्र वैली में बाद की रोकथाम करने के लिए परमानेंट सौल्युशन हो सके । तो वाकई बहमपुत्र बोर्ड कोई काम कर सके, इसके लिए आप उनके जो रिक्त पद हैं उनको कब तक भरेंगे ?

متری محدسلیم: مدیمی اس کا بهت
مهتوسمجاب آسید اور اس کوسرکارهی مهتو
دیتی ہے۔ آسیام یا پوسے ناری الیسط
اکشیتر میں باطور کا برکوب ہرسال ہے
دوشمین کی طرح ہے اور ہمرکار سے کہ
دیمی ہے کہ ہم نے با فورکا سٹیشن
بنا دیتے ہیں ہوب باطور آئے گی تولوگ
بنا دیتے ہیں ہوب باطور آئے گی تولوگ
بعد ہجاری واطر دیسورس مبتطری نادی ہے
الیس طے ۔ بور والٹر ہو دا جمید ہیں ان کے
بالیسے میں ان کو فکی کہیں ہے ۔ منسٹری
مہورے ہیاں اسیدن طریس بوب انہوں نے

بریم بتر بورڈ بنایا ہے تواس کا میں تک بریم بتر کے ماسطر برسوں نہیں ہوتی ہیں۔ وہ منتری ہودے بلان بنائے ہوئے ہیں۔ وہ منتری ہودے کے باس دیتے ہوتے ہیں لیکن آج کک سرکار نے اپنی لاتے نہیں بتاتی کہ وہ کیا کرسے کی ۔

دربه ۔افقی انوٹل کہینے ہیں ہے ۔ ۱۹۹۱ر سے اور سکرٹری کہیں ۱۹۸۷ سے ۔ تواس رہم بیٹر بورڈ کو ایک بركار كوئي السيعة قدم تنبس أنخفال *ں سے وہاں کول پرمانزطے ار محمنط ک*یا *ىلايىكى* ـ

تومیں سے بوجھینا جا ہتا ہوں کہ کسیا
سعے بدطر لقہ سعے واطر رسود ہم منظری ہم ہے
بورڈ کوکاد کر بناتے گی اوران کے جوخالی
بدہیں انکو بھرے گئے بہم بتر بورڈ حس منتا
کہ ناری السیام میں بیمان کی سولیوشن ہو
سکے اورخاص کر بہم بتر ویل میں باڑھ ک
روک قام کرنے کے لئے بیمان کی سولیوشن
سیکے آو واقعی برہم بتر بورڈ کول کام کم
سیکے اس کے لئے آپ ان کوجود کت بیم

SHRI P. K. THUNGON: Madam I am grateful to the hon. Member for this question. I also belong to the north-eastern region. I deny the charge levelled by the hon. Member against the Government that the Government is showing a sort of apathy and showing negligence towards the north-eastern region. Madam, in the whole country. flood management and flood control is a State subject and, therefore, no special grants and other things are given for the State plan, but in the north-eastern region, Assam is the only State in the country where besides the Plan allocations. Plan assistance is also given which will indicate how much attention the Central Government pays towards the north-eastern region.

The hon. Member raised the second aspect about the Brahmaputra Board. I must admit that there are a number of posts which have not yet been filled up. They are in the process of being filled up. We had invited applications and nominations from various States, and till 19th of last month, we had not received any applicaqualified persons nor nominations from the respective States. Nor have we received any other application, except one. However, since the person concerned fell short of the qualification which has been prescribed, we could not appoint him. That is why, on that consideration, we are going to take it up very soon; we are going to fill it up very soon.

<sup>\*[ ]</sup> Tranlation in Arabic Script.

THE DEPUTY CHAIRMAN: Now, second supplementary. Mr. Minister, do you want to add something more? One is, the drought in the vacancies which is being filled up by some floods.

Oral Answers

SHRI P. K. TIIUNGON: Madam, these are the two major points which the hon. Member had asked.

श्री मोहम्मद सलीम: मैडम, फर्स्ट प्रथन का ही उत्तर नहीं मिला! जो सूखा पड़ा हुआ है बहमपुत्र बोर्ड में सन 1987 से, उस को समयबद तरीके से पूरा करेंगे कि नहीं, तो मंत्री महोदय कहे कि यह नाजायज़ है, हम पूरा घ्यान दे रहे हैं। वाटर रिसोर्सेज मिनिस्टी के अंदर में है बहमपुत्र बोर्ड, 1987 से उस में कोई चेयरमेन नहीं है। आप इसे तमाशा बनाकर रखे हैं। यह हमारा फर्स्ट प्रथन था। इसे कब काम में ले आएंगे. यह मेरा स्पष्ट प्रथन था। सेर आगर जवाब नहीं है तो में दूसरा प्रथन करता हूं। मैं मंत्री महोदय का ध्यान आकर्षित करना चाइता हूं मेरे पहले प्रथन के बारे में ही कि जब खपेल महीने में—

 the meeting was adjourned by the Prime Minister himself. He expressed anguish over the fact. He himself has asked the Water Resources Ministry to submit a report.

THE DEPUTY CHAIRMAN: Mr. Chaturanan Mishra, don't interrupt him. Let him put his question. He is capable...

SHRI CHATURANAN MISHRA: I am not interrupting. Please hear me.

THE DEPUTY CHAIRMAN: I won't hear. ... (Interruptions). I will not hear. You are impinging on the right of the Member. ... (Interruptions).

SHRI CHATURANAN MISHRA: His question has not been answered. ... (Interruptions).

श्री मोहन्मद सर्लाम: मैं पहले प्रश्न को रिपीट करता हूं। क्या यह सच नहीं है कि प्राहम मिनिस्टर ने अप्रेल महीने में when the Water Resources Ministry was asked by the Prime Minister कि क्यों काम नहीं हो रहा है, he asked the Ministry to submit a report within a fortnight तो क्या मिनिस्टी ने फोर्टनाइट में रिपीर्ट दी कि नहीं और कब आप यह पूरा करने जा रहे हैं, मैं भी यह प्रश्न कर रहा हूं।

दूसरा मेरा सप्लीमेंटरी जो है वह यह है कि मेडम जब आप बहुमपुत्र के किनारे खड़े होंगे गोहाटी के पास तो अफसोस होगा कि लाखों क्युसेक पानी बहा जा रहा है। हर साल वहां बारिश होती है। तागर सही मायनों में सही पोजना ले सकते तो हम बहुमपुत्र का पानी लेकर कच्छ के रन में हरियाजी कर सकते थे। लेकिन हमारी सरकार 46 साल में भी इस की परमेनेंट रोक्सपाम करने के लिए कोई जरूरत महसूस नहीं कर सकी! ऐसी दिब्यूटरीज़ लेकर नार्य ईस्ट की दूमरी स्टेट्स में जो बहुमपुत्र मास्टर प्लान का दूसरा फेज था, जाप मेन स्टेप छोड़ बिजिए, बाकी जो कोटी होटी दिब्यूटरीज़ है वहां के पानी का सकी मायनों में इस्तेमाल करके जो मल्टी परपज दिन बैको प्रोजेक्ट बनाने के लिए पेंडिंग जापके पास है, आप कब इसे काम में लेना वाहते हैं १

نٹری مخدسلیم ہیں پہلے پیٹن کوربیک کرنا ہوں کیا ہے جہنیں ہے کردائم منط نے ابریل مہینے میں کیوں کام کنیں موراج

when the Water Resources Ministry was asked by the Prime Minister

وكيامنطري مي فورف ناسف مي دلودك

<sup>\*[ 1</sup> Tranlation in Arabic Script.

he asked the Ministery to submit a report within a fortnight.

Oral Answers

اور کس ایس سرلورا کریسے حا

उपसम्मापितः उनका पहला स्वाल था कि क्या प्रधान मंत्री ने आपसे कोई बाट पूछी थी, आपके मंत्रालय से, उसका पहले जवाब बीजिए....(ब्यवधान) नहीं पूछी थी?....

SHRI P. K. THUNGON: Madam, the 18th meeting of the Board was held on 29th June. 1993. It is a fact. I would like to assure the hon. Member that whatever were the directives and guidance given by the Prime Minister—he is

taking personal interest in the matter to mitigate the sufferings of the people of the North-Eastern Region—are being implemented. At the moment, I can say this much to the hon. Member that the guidance and directives given by the hon. Prime Minister are being followed.

THE DEPUTY CHAIRMAN: He had asked for some report. ... (Interruptions) ...

SHRI P. K. THUNGON: In regard to the report on the work done by the Board, it has already been sent to the Prime Minister's office. I think this satisfies the hon. Member in relation to the first part of his question. In regard to the second part of his question. ... (Interruptions) ...

Madam, about the second part of the question of the hon. Member, it is a fact that the Brahmaputra carries a huge water resource of the country. To the extent of 30 per cent of the total water resource of the country is carried by the Brahmaputra. That's why importance is given to the north-eastern region for flood control to manage the Brahmaputra. For that reason, as I have stated, there are proposals and schemes ... (Interruptions) ...

उपसभापति : भंत्री जी, स्पेसिफिक आंसर दीजिए, पालिसी का आंसर मत दीजिए ।

Please give a specific answer. Don't give an answer about the policy and that Brahmaputra is important, because everybody knows that. The Member also said it. You give an answer about the Board and what plans you have to implement the recommendations of the report submitted to the Prime Minister.

SHRIP. K. THUNGON: Madam, until and unless I explair. ... (Interruptions) ...

THE DEPUTY CHAIRMAN: Please don't explain. Only give the answer.

SHRI P. K. THUNGON: Okay, I come straight ...

THE DEPUTY CHAIRMAN: Straight answer ... (Interruptions) ...

SHRI MD. SALIM: Madam ... (Interrup-

THE DEPUTY CHAIRMAN: Please sit down.... (Interruptions) ... I will call you ... Interruptions) ... Please sit down.... (Interruptions) ... Please take your seat.

SHRI KAMAL MORARKA: The Minister should not explain that Mr. Shukla is busy with

<sup>\*[ ]</sup> Tranlation in Arabic Script.

Mr. Ramlakhan or searching for more Ramlakhans. . . . (Interruptions) . . .

Welcome to Parliamentary

SHRI P. K. THUNGON: Madam, Master Plan—I for the river Brahmaputra... (Interruptions)...

THE DEPUTY CHAIRMAN: Order, please. ... (Interruptions) . . .

SHRI P. K. THUNGON: Was published in December 1986 by the Brahmaputra Board, and the cost of short-term and long-term measures worked out to Rs. 8,570 crores and Rs. 23,840 crores ... (Interruptions) ... Master Plan-II ... (Interruptions) ...

SHRI KAMAL MORARKA: Madam, please ... (Interruptions) ...

उपस्रभापति : हमारे मेहमान बैठे हुए हैं उनके सामने आप क्या कर रहे हैं । (व्यवधान)

I will call you.... (Interruptions)... I can't hear what he is saying.... (Interruptions)...

SHRI P. K. THUNGON: ... for the tributaries was completed in March, 1993. ... (Interruptions) ...

SHRI KAMAL MORARKA: Madam, Mr. Shukla ... (Interruptions) ...

उपसमापति : जहर से मेहमान आकर बैठे हुए हैं और आप जील रहे हैं । थोड़ा तमीज से बोलिए ।

Will you please sit down?...(Interruptions)... I will ask him. Now. Prof. Swell. Honourable Minister, when a question is asked specifically. I would expect that you give a very specific answer so that we can cover more questions. Next time, please do that.

SHRI G. G. SWELL. Madam, this Ministry is so puerile and limited that whatever they say is laughable. Madam, the main cause of the flood in Assam in the North-East is the river Brahmaputra. The river Brahmaputra takes its rise in the Tibetan plateau of China so that you cannot do anything to the Brahmaputra unless it is in collaboration with China.

SHRI P. K. THUNGON: Wrong questions clicit wrong replies!

SHRI G. G. SWELL: Let me finish.... (Interruptions)... Secondly, the watershed of the Brahmaputra is down the Himalayas, which is a very seismic region, so that banks or reservoirs or dams built there are subject to breaches and destruction by any kind of seismic upheaval

and Madam, the mouth of the river Brahmaputra is in Bangladesh, which is silting up.

Because of the silting of the Brahmaputra at the mouth, there is back-rush of water into Assam. I would like to know from this Government, not from this little Minister here, whether they have a longterm concept of controlling the Brahmaputra River, whether they have discussed about this with China and whether they have discussed about this with Bangladesh because unless you do these things, all that you do here is futile and puerile as this Government is.

SHRI P. K. THUNGON: Madam, if the hon. Member who has so forcefully put the question, had paid a little bit of his attention to what I just said, a little while ago, this question would not have arisen. ... (Interruptions)... I have already mentioned about the long-term and short-term proposals of the Brahmaputra Board. I have already mentioned about the schemes the Assam Government has drawn up which other governments had not drawn up... (Interruptions)....

THE DEPUTY CHAIRMAN: Just a minute, please. No, Mr. Minister. The specific question that the Member has asked is this. Whatever schemes you have made are not going to be effective because this river, the Brahmaputra, flows into various other countries also, that is, China and Bangladesh. You have to have dialogues with these two countries. That is what his contention is. Have you started a dialogue? Say "Yes" or "No". ... (Interruptions). ...

SHRI P. K. THUNGON: So far as Bangladesh is concerned, yes, Madam.

THE DEPUTY CHAIRMAN: Okay. Mr. Swell, your question has been answered.

SHRI G. G. SWELL: When will they give a report to the House?

# WELCOME TO PARLIAMENTARY DELEGATION FROM ROMANIA

THE DEPUTY CHAIRMAN: Now, hon. Members, I must welcome the delegation which is sitting in our Distinguished Visitors' Box.

We have with us, seated in the Special Box, members of a parliamentary delegation from Romania, currently on a visit to our country under the distinguished leadership of His Excellency, Mr. Doru Ioan Taracila, Vice-President of the Senate of Romania.

On behalf of the Members of the House and on my own behalf, I take pleasure in extending a hearty welcome to the leader and other members of the delegation and wish our distinguished guests an enjoyable and fruitful stay in our country. We hope that during their stay here they would be able to see and learn more about our parliamentary system, our country and our people, and their visit to this country will further strengthen the friendly bonds that exist between India and Romania. Through them we convey our greetings and best wishes to the Members of Parliament and the friendly people of Romania.

#### ORAL ANSWERS TO QUESTIONS-Contd.

(Q. No. 162-Contd.)

श्रीमती सुषमा स्वराज: महोदया, ब्रह्मपुत्र में लाने वाली बाद इतनी भयावह होती है कि वह पूर्वोत्तर के सारे इलाके को बाकी देश से काट कर रख देती है। सम्पन्ति का कोई जिरया बच नहीं जाता है। ऐसे में बाद्रप्यस्त क्षेत्रों में राहत सामग्री पहुंचाना बिलकुल असंभव-सा हो जाता है। राजधानी में बसने वाले लोगों तक तो फिर भी सरकार जैसे तैसे थोड़ा बहुत भोजन, दवाहमां पहुंचा देती है, लेकिन हूर-दराज के इलाकों में रहने वाले लोग, खास कर सौमावर्ती क्षेत्रों में लोग, भूखों मरते हैं। जैसा कि उन्होंने कहा है, बर्मा और बंगलादेश से मोजन स्माल करके खाते हैं। इसलिए मैं मंत्री महोदय से यह जानना चाहती है कि इस परिस्थित का मुकाबला करने के लिए सरकार ने क्या उपाय सोवे हैं?

SHRI VIZOL: Madam....

THE DEPUTY CHAIRMAN: Wait a minute, please. What is your problem? I don't understand it. I will call you. If you want to ask a supplementary, I will call you. I will call you, please. If you want to ask a question, I will call you. I will call you, please.

Mr. Minister, she says that due to floods in the Brahmaputra you cannot communicate, especially in the border areas of the North-East, and that food is smuggled from Burma and Bangladesh. What are you going to do about it?

SHRI P. UPENDRA: Does he need translation in English? For every question you are doing it.

P. K. THUNGON: This does not pertain to this question. ... (Interruptions) ...

THE DEPUTY CHAIRMAN: It does. It does pertain to this because if you manage the floods, then, this situation will not arise. So, the whole Board ....

श्रीमती सुषमा स्वराज: बाद्रग्रस्त लोगों को राहत देने के सवाल पर सरकार का यह कख है तो सरकार किस मर्ज की दवा है।

SHRI P. K. THUNGON: I was trying to be specific and you are saying in a general way. Already the Master Plan for the flood control schemes in the North-Eastern region has been worked out by the Brahmaputra Board on long-term and short-term basis. No doubt this is a very important question and is very specific. She was asking from which countries the help was required. That information I cannot give because I do not have that information.

THE DEPUTY CHAIRMAN: No. She did not ask that

श्रीमती सूषमा स्वराज: मंत्री जी, मैंने यह कहा है कि वह लोग मूखों मरते हैं। (ज्यवचान) मैंने यह कहा है कि वहां के लोग मूखों मरते हैं और दूसरे देशों से स्माल कर उन्हें खाना खाना पड़ता है। इस परिस्थिति का मुकाबला करने के लिये सरकार क्या कर रही हैं? आप अपनी ओर से उन तक भोजन पहुंचाने के लिये क्या कर रहे हैं? यह सवाल मेरा है।

THE DEPUTY CHAIRMAN: Relief the Government has to give.

SHRI P. K. THUNGON: Now, it is very clear, Madam.

SHRIMATI SUSHMA SWARAJ: Now you have followed the question

## या सरकार केवल मुस्करा रही है।

SHRI P. K. THUNGON: I was saying that due to the year-after-year floods and consequently the sufferings of the people, a plan has been drawn up to mitigate their sufferings. It is not the work of one day or two days. Moreover, Brahmaputra Board alone does not draw up the plan. The respective States draw up the plan themselves also. Plans which I have stated here are those which have been brought to .... (Interruptions).

श्रीमती सुषमा स्वराज: लोग मूझों मर रहे हैं और आपका प्लान बन रहा है। प्लान बनने तक लोग भूखों मर जायेंगे।

THE DEPUTY CHAIRMAN: Do not interrupt.

SHRI P. K. THUNGON: The State Governments also have their own programmes.

Larger programmes are brought out by the Centre and small programmes are brought out by the States themselves.

Oral Answers

श्री सिकन्दर बख्त : इन्होंने प्लान की बात नहीं कही । उनको खाना पहुंचता है या नहीं, यह बताइये ।

ىترى سىخىدرىخىت: النوى ئىسى بلان كى مائىت بىلان كى مائى كى دان كوركھا ناكى بىنچىيا ہے يا مائىسى مائى كى دان كوركھا ناكى بىنچىيا ہے يا مائىسى كى دان كوركھا ناكى بىنچىيا ہے يا مائىسى كى دان كى

SHRI DAVID BEDGER: For the people of the North-East, particularly of Assam, flood is not a new phenomenon. Every year we have floods. Every year we have erosions. Even this year we have had three rounds of floods so far and we all know that rail service to the North-East is cut off for the last 16 days, In Assam alone 18 out of 23 districts have been affected and more than 30 people have died. The Minister in his reply has mentioned certain shortterm measures like construction of embankments, anti-erosion measures which entail crores of rupees every year along with the huge amount of money which is spent on relief and rehabilitation, while the need of the hour is to find a permanent solution.

May I draw the attention of the Minister to the Master Plan submitted by the Brahmaputra Board in the year 1986, in which the Board had recommended construction of three reservoir projects. One is the Dehang Reservoir Project. Second is the Subansiri Reservoir Project and the third is the Tipaimukh Project in the Barak Valley. I have personally read the Master Plan and have gone into the recommendations. If the Dehang and the Subansin projects do come up. they will not only lead to flood moderation to the extent of one metre to one-and-a-half metre from Dibrugarh to Dhubri, but will also create irrigation facilities and generate a huge quantity of hydel power. May I know from the hon. Minister whether the Government have accepted the recommendations of the Board for construction of the Dehang and Subansiri multipurpose projects. Madam, we have been told by the Ministry that the Tipaimukh project has since been cleared, but there is a hitch. The project would require the evacuation of certain people from Mizoram and Manipur, because these areas will be inundated. May I know from the Minister whether a committee was set up to look into this? If so, what was the report given by the Committee? So far what is the progress in this direction?

SHRI P. K. THUNGON: Madam Deputy Chairman, this is a specific question. So far as acceptance of these projects by the Central Government is concerned, they have been certainly accepted in principle by the Central Government. That is why the investigations have taken up so many years. If you permit me, Madam, I can elucidate it a little more.

SHRI P. UPENDRA: No. ... (Interruptions) ...

THE DEPUTY CHAIRMAN: You give a very specific answer. The question was ... (Interruptions)... We have taken a lot of time on this question. Honourable Minister, we can't have statements.... (Interruptions)...

SHRI P. K. THUNGON: Madam, so far as the second part of his question regarding Tipaimukh project is concerned, I have already stated that flood control schemes are State subjects. Therefore, the Tipaimukh project involves...

SHRI BHUBANESWAR KALITA: The Tipaimukh project comes under the Brahmaputra Board.

THE DEPUTY CHAIRMAN: According to the Member, it is not a State subject.

SHRI P. K. THUNGON: Let me explain. ... (Interruptions) ...

THE DEPUTY CHAIRMAN: Let him explain.

श्री चिमनभाई मेहता: उपसमापित महोदया, एक क्वैद्वन पर खांचा चंटा बका गया है क्योंकि मिनिस्टर प्रिपेयई नहीं हैं (क्यवचान) खांचा घंटा चले जाने के बाद मी उत्तर नहीं मिला। इसलिए इसको नेक्स्ट बीक के लिए केरी-खोंवर कर दीजिए। (ज्यवचान)

SHRI P. K. THUNGON: This Tipaimukh project involves three States. All the three States have to agree to the proposal. That is the only hitch; otherwise, everything is ready. ... (Interruptions)...

SHRI DAVID LEDGER: Madam, I seek your protection.

SHRI P. K. THUNGON: How can I vouch for ... (Interruptions) ...

SHRI DAVID LEDGER: Madam, I want to know when the projects are going to be cleared? If he doesn't have the answer now, he can supply it to me later on. At least, let him say this... (Interruptions)...

<sup>†[ ]</sup> Transliteration in Arabic Script.

SHRI P. K. THUNGON: Madam, I can' reply ... (Interruptions) ...

SHRIMATI KAMLA SINHA: Madam, this is a very serious matter. The whole of North-East is involved. It is a very sensitive area. The Minister is giving irrelevant answers. ... (Interruptions) ...

THE DEPUTY CHAIRMAN: Please take your seat.

त्यगर आपके पास इसका जवाब लम्बा है तो आप टेबल पर रख दीजिये।

If your answer is lengthy, please lay it on the Table of the House and discuss it with the Members who have asked this question because it is a very specific question. People are suffering. You can't say that it is a State subject and you have to wait for them. Somewhere you have to take the initiative and solve this problem.

श्री सिकन्दर अख्त : यह सवाल समझ भी गये हैं मिनिस्टर साहब या नहीं ? (ज्याबचान) मिनिस्टर साहब को पहली दिक्कत तो सवाल को समझने की है (ज्याबचान)

SHRI P. K. THUNGON: Madam, I will invite the hon. Member to my place and discuss it over a cup of tea. I will explain it to him because certain matters are politically very sensitive. . . . (Interruptions) . . .

THE DEPUTY CHAIRMAN: All right. You call the Members and discuss it with them. Question No. 163.

# Payment to Farmers under Crop Insurance Scheme in Gujarat

\*163. SHRI VITHALBHAI M. PATEL: Will the Minister of AGRICULTURE be pleased to refer to the answer to Unstarred Question 265 given in the Rajya Sabha on the 10th July, 1992 and state:

- (a) whether it is a fact that a sum of Rs. 200.64 crores was to be paid under the Crop Insurance Scheme in Gujarat;
- (b) whether it is a fact that the farmers covered under the above scheme in Gujarat have not yet received the balance amount of their dues;
- (c) what action has been taken to settle the dues; and
- (d) by when the remaining amount will be paid to the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Yes, Sir.

(b) to (d) Out of the amount of Rs. 200.64 crores which was pending, an amount of Rs. 112.84 crores has since been paid. Claims amounting of Rs. 40.04 crores have been repudiated. Claims amounting to Rs. 47.76 crores have been approved for payment by Government of India and are awaiting Vard share from the State Government. On receipt of the same, the claims would be paid to the concerned farmers by the General Insurance Corporation of India (GIC).

SHRI 'TTHALBHAI M. PATEL: Madam, the Minister has stated that claims amounting to about Rs. 40 crores have been repudiated. But he has not given the reason why they have been repudiated. In 1990, Rs. 13.49 crores were due to the farmers; Rs. 12.20 crores were due in 1990-91; Rs. 17.92 crores in 1991-92; and Rs. 33.13 crores in 1992-93. All these monies total to about Rs. 70 crores. The Minister says it is Rs. 40 crores. Even if it is Rs. 40 crores, why has this money not been paid to the farmers? Why have their claims been repudiated? And what about the remaining Rs. 30 crores which he has not mentioned in his reply?

श्री अर्रावेद नेताम: मैंडम, मैंने मूल प्रथम के उत्तर में कहा है कि जो प्रथम उत्पन्न हुआ है, वह जुलाई, 1992 के आधार पर है। जो आंकड़े मैंने दिये हैं, वह बिलकुल ठींक हैं। चालीस करोड़ जो अकमुलेट हुए हैं, उसके बारे में बहुत-सी डिसक्रिपेंसी थी और जनरल इंशोरेंस कार्पोरेशन ने भी कुछ रिपोर्ट किया था उसको एकज़ामिन करने के लिए और गर्वामेंट आफ इंडिया तथा स्टेट गर्वामेंट ने इसको स्वीकार किया है कि चालीस करोड़ के लिए हो रहा है। हमारे पास जो फिगर दिया है, वह बिलकुल ठींक है और जैसा कि मैंने कहा है 1/3 श्रेयर गुजरात सरकार को मिल जाए, तो हम तुर्रत वह सब पेमेंट कर देंगे।

श्री विद्ठलमाई मोतीराम पटेल: यह 1/5 है चालीस करोड़ का । दूसरे वाले का नहीं, और जनरल इंशोरेंस कार्परिशन ने कैसे मना किया । उन्होंने कहा था कि कमेटी बनाइये क्योंकि कुछ एरियाज़ के बारे में झगड़ा है । अब सर्वे नम्बर तो सब फार्मज़ को याद नहीं होता कि कौन से सर्वे नम्बर में मूंगफली लगाई, कौन से सर्वे नम्बर में मूंगफली लगाई, कौन से सर्वे नम्बर में काटन लगाया—वह हर फार्मर को याद नहीं होता । मुझे मेरी जमीन का सर्वे नम्बर याद नहीं है । इनको भी याद नहीं है उनकी जमीन का सर्वे नम्बर । तो इसमें अगर जनरल इंशोरेंस कार्परिशन कुछ झगड़ा करे, तो सरकार को फार्मज़ के लिए देखना चाहिए कि उनको उनका इयू मिलना चाहिए । गवर्नमेंट ने कभी कहा कि कमेटी अनाओ, तो वोल्टाज़